

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)
PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.05.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP (IB) /76/9/AMR/2020		9 of IBC	Phoenix Conveyor Belt India Pvt Ltd Vs BGR Energy Systems Ltd

ORDER

Mr. Praseon Das, Proxy counsel for the OC present. Mr. Sankarnarayanan Gopalan, representative of the CD present and submits that out of the due amount of Rs.85 Lakhs, Rs.50 lakhs is paid on 16.05.2023 and that the remaining amount would be paid by end of June, 2023. The proxy counsel for the OC does not refute the said submission. Hence, recording the said submission, list the matter on 06.07.2023.

**Sd/-
JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN